

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.2674/2015

New Delhi, this the 06th day of February, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Shri Abdul Jamil \$ Abdul Hamid Age 60 Years
Ex-Reservation Clerk
Northern Central Railway,
Shikohabad,
R/o Block M-150 Opp. Hanuman Mandir,
Vikaspuri, New Delhi. –Applicant

(By Advocate: Present None)

Versus

1. General Manager,
Northern Central Railway,
Allahabad.
2. Divnl. Railway Manager,
N.C. Railway, Allahabad.
3. Sr. Divisional Commercial Manager,
Northern Central Railway,
Allahabad. – Respondents

(By Advocate: Mr. A.K.Srivastava)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. The applicant was not present on 12.09.2019. Hence, the OA is dismissed in default for non-prosecution.

**(Mohd. Jamshed)
Member(A)**

/mk/

**(S.N. Terdal)
Member (J)**